

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 30.11.2023

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	Restoration Application No. ____ of 2023 in I.A. No. 5555 of 2023 in Comp. App. (AT) (Ins) No. 357 of 2023	Pradeep Kishan Hirani Vs. 5-Elements & Anr.	Yaksh Garg
2.	I.A. No. 5537 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Methodex Systems Pvt. Ltd. Vs. Stalco Consultancy and Systems Pvt. Ltd. & Anr.	Risha Mittal
3.	I.A. No. 5535 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	G P Singh Vs. Sanjay Mehra & Ors.	Milan Singh Negi
4.	I.A. No. 5540 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Mauli Enterprises Vs. Vijay Suraksha Realty LLP	Ashok M Saraogi
5.	I.A. No. 5556 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	D.D. International Pvt. Ltd. & Anr. Vs. Rajesh Kumar Agarwal & Ors.	Mansij Arya
6.	I.A. No. 5562 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Kanwar Raj Bhagat Vs. Gujarat Jydrocarbons and Power SEZ Ltd.	Robin Singh
7.	I.A. No. 5563 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Roshan Lal Mittal Vs. Rishabh Jain	Karan Kaushal
8.	I.A. No. 5579 of 2023 in I.A. No. __ of 2023 in Comp. App. (AT) (Ins) No. 530 of 2023	HR Infrastructures Vs. Luminaz Safety Glass Pvt. Ltd.	Akash Chatterjee

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